

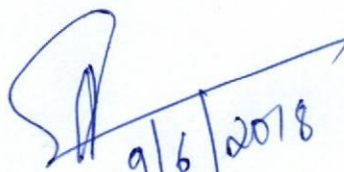
HIGH COURT OF SIKKIM

Statement showing Institution, Disposal and Pendency of cases as on 31.05.2018.

Cases	Total pendency at the beginning of May, 2018 (Civil-Criminal)		Institution during the month of May, 2018 (Civil - Criminal)		Total disposal during the month of May, 2018 (Civil- Criminal)		Pendency at the end of May, 2018 (Civil-Criminal)	
1. WRIT PETITION	105	02	07	-	10	-	102*	02
2. APPEAL	27	53	01	02	01	02	27	53
3. RSA	04	--	-	-	-	-	04	-
4. FAO	--	--	01	-	01	-	-	-
5. CONTEMPT	03	--	-	-	-	-	03	-
6. MISC.CASES	--	03	-	-	-	-	-	03
7. MISC.APPEAL	-	--	-	-	-	-	-	-
8. TRANSFER PETITION	-	--	-	-	-	-	-	-
9. BAIL APPLICATION	-	--	-	-	-	-	-	-
10. MAC APPEAL	08	--	02	-	-	-	10	-
11. REVIEW	01	-	-	-	-	-	01	-
12. REVISION	07	04	-	-	-	-	07	04
13. MAT APPEAL	01	--	01	-	-	-	02	-
14. REVISION U/S 19 OF THE (FAM CT.)	--	--	-	-	-	-	-	-
15. LEAVE PETITION	--	06	-	01	-	01	-	06
16. ARBITRATION PETITION/APPEAL	02	--	-	-	-	-	02	-
17. S.A.O.	-	--	-	-	-	-	-	-
18. REFERENCE	-	--	-	-	-	-	-	-
19. C.O.	04	--	-	-	-	-	04	-
20. TAX APPEAL	02	--	-	-	-	-	02	-
21. Ex.P.	--	--	-	-	-	-	-	-
GRAND TOTAL	164	68	12	03	12	03	164	68

* 1(one) WP (C) stands adjourned sine- die.

**02(Two) MAC Appeals have been restored in terms of the Order dated 10/10/2017 passed by Hon'ble Supreme Court in S.L.P No.27565 and 27566 of 2017.


 9/6/2018
 DEPUTY REGISTRAR (Judl.)
 High Court of Sikkim
 Gangtok

**1. NUMBER OF CASES INSTITUTED DISPOSED AND PENDING
RELATING TO WOMEN AS ON 01/05/2018 TO 31/05/2018**

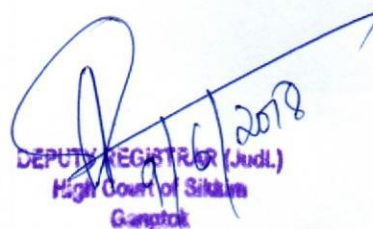
OPENING BALANCE	INSTITUTION	DISPOSAL	PENDING
30	01	01	30

**2. NUMBER OF CASES INSTITUTED, DISPOSAL AND PENDING
RELATING TO JUVENILE AS ON 01/05/2018 TO 31/05/2018**

OPENING BALANCE	INSTITUTION	DISPOSAL	PENDING
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**3. NUMBER OF CASES INSTITUTED, DISPOSAL AND PENDING
RELATING TO P.C.ACT CASES AS ON 01/05/2018 TO 31/05/2018**

OPENING BALANCE	INSTITUTION	DISPOSAL	PENDING
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DEPUTY REGISTRAR (Judl.)
High Court of Sikkim
Gangtok